

(d) what proportion out of (i), (ii), (iii) and (iv) was (1) canal irrigated, (2) well irrigated and (3) *barami*?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Figures relating to the actual area of land left by displaced persons in the various provinces of West Pakistan are not available. The area claimed by displaced persons is as follows:—

	Lakh acres
(i) Punjab	67.59
(ii) Bahawalpur	6.52
(iii) Sind	24.95
(iv) Baluchistan	19
(v) N.W.F.P.	3.96

(b) The information is not available at present.

(c) and (d). The area of land left by Muslim evacuees was 41,72,505 acres in the Punjab and 8,43,111 acres in Pepsu. Out of this the following analysis is available in respect of the area available for quasi-permanent allotment viz. 39,61,667 acres in the Punjab and 7,73,643 acres in Pepsu.

Class of land	East Punjab	Pepsu	Total
	Acres	Acres	Acres
Nehri-perennial	361373	72456	43382
Other Nehri	250134	10483	260617
Chahi and Abi	498758	132649	631407
Barani & Sailab	2110373	432862	2543235
Total (cultivated)	3220638	648450	3869088
Banjar Jadid	60374	592	60966
Banjar Qadim	380817	86906	467723
Ghair Mumkin	299838	37695	337533
Total (uncultivated)	741029	125193	866222
Total (cultivated and uncultivated)	3961667	773643	4735310

The area left by Muslims in Rajasthan and U.P. and its analysis are given below:—

Area abandoned by evacuees in acres

Name of States	Canal Irrigated	Chahi Includg Abi	Barani Includg Sailab	Uncultivated	Total
	1	2	3	4	5
Rajasthan	1,70,438	47,900	4,58,285	1,17,970	7,94,593
Uttar Pradesh	80,486	89,740	1,95,942	60,378	3,76,546*

*This includes 2,94,846 acres in possession of non-evacuee tenants of evacuee Zamindars.

REHABILITATION OF DISPLACED PERSONS

668 { Sardar Hukam Singh:
Shri Ajit Singh:

(a) Will the Minister of Rehabilitation be pleased to state whether Government have recently made any assessment of the number of displaced persons who have been rehabilitated, in avocations other than agriculture, in Punjab, PEPSU, Delhi and Rajasthan?

(b) What is the number of displaced persons from West Pakistan still awaiting rehabilitation?

The Minister of Rehabilitation (Shri A. P. Jain): (a) and (b). As I have stated in the House previously it is not possible to form an estimate of the number of persons rehabilitated because (i) the level upto which the economic recovery of the individual should have taken place before he can be said to be rehabilitated is not easy to define and so far no such definition has been suggested or worked out; (ii) a large number of persons have rehabilitated themselves by their own efforts and in the absence of an economic census of displaced persons, their number cannot be easily ascertained; and (iii) even for those who have received direct governmental assistance there is no organization in the States to follow up the individual cases. No assessment of the nature suggested by the hon. Member has, therefore, been made.

TEACHING OF HINDI AND SANSKRIT BY FOREIGN UNIVERSITIES

669. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) whether Professors of Hindi and Sanskrit in India are recruited by foreign Universities direct or through the Government of India; and

(b) whether the Government of India have spent any amount in 1952 to help those Universities to recruit Professors?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Government of India have been approached by some foreign Universities for recruitment of Professors of Hindi and Sanskrit. They have, however, no information about direct recruitment as the foreign universities are not bound to consult the Government in this matter.